

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 203
Appeal No. 18/252/JPR/2022
Under Section 252 of
Companies Act, 2013**

In the matter of:

Mr. Manoj Kumar Agarwal

...Appellant

Versus

Registrar of Companies

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Vani Vyas, Proxy Counsel
For the Registrar : Pooja Singh, JTA
of Companies

ORDER

Heard Ms. Vani Vyas, Proxy Counsel appearing on behalf of Mr. Amol Vyas, Adv. for the Appellant. Ms. Pooja Singh, JTA appears on behalf of the office of RoC. There is no representation on behalf of the Income Tax Department. Submissions heard. Order is reserved.

Sd/-

(Prasanta Kumar Mohanty)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

September 29, 2022